

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 104**  
**(IB)-948(PB)/2020**

**IN THE MATTER OF:**

State Bank of India

.... Applicant/petitioner

v.

Sameer Ahmad Khan

.... Respondent

**Order under Section 95 of IBC**

**Order delivered on 06.10.2020**

**ORDER**

Renotified to 03.11.2020.



**(Nirmala Vincent)**  
**Court Officer**

06.10.2020  
Aarti